- (ii) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) above. [Placed in Library. See No. L.T. -7235/03]
- I. Notifications of the Ministry of Shipping and related papers.
- II. Report and Accounts (11.10.99 to 31.03.01) of the Ennore Port Limited, Chennai and related papers.
- III. Report and Accounts (2001-2002) of the Chennai Port Trust, Chennai and related papers.
- IV. Corrigendum to the Annual Accounts and Audit Report (2001-2002) of the New Mangalore Port Trust, Mangalore.

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKH LAL GANDHI): Madam, I lay on the Table:-

- I. (i) (a) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R.449 dated the 2nd November, 2002, publishing the Inland Waterways Authority of India (Amendment) Rules, 2002, under section 36 of the Inland Waterways Authority of India Act, 1986.
 - (b) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See N0.LT.-7751/03]
 - (ii) A copy (in English and Hindi) of the Ministry of Shipping Notification G.S.R.187 (E) dated the 3^{ra} March, 2003, publishing the Merchant Shipping (Continuous Discharge Certificate-cum-Seafarer's Identity Document) (Amendment) Rules, 2003, under sub-section (3) of section 458 of the Merchant Shipping Act, 1958. [Placed in Library. See No. L.T.-7303/03]
- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) First Annual Report and Accounts of the Ennore Port Limited, Chennai, for the period from t1 October, 1999 to 31⁸¹ March, 2001, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7225/03]
- III. (1) A copy each (in English and Hindi) of the following papers, under section 106 and sub-section (2) of the section 103 of the Major Port Trusts Act, 1963 :-
 - (a) Annual Administration Report and Accounts of the Chennai Port Trust, Chennai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Port Trust.
 - (c) Review by Government on the Annual Accounts.
 - (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T.-7226/03]
- N. A copy (in English and Hindi) of the Corrigendum to the Annual Accounts and Audit Report of the New Mangalore Port Trust, Mangalore, for the year 2001 -2002. [Placed in Library. See No. L.T.-7303A/03]

[®]Laid on the Table on the 20* December, 2002.